

आयकर अपीलिय अधिकरण, 'बी' न्यायपीठ, चेन्नई।
IN THE INCOME TAX APPELLATE TRIBUNAL
'B' BENCH: CHENNAI

श्री महावीर सिंह, माननीय उपाध्यक्ष, एवं
श्री जी. मंजूनाथा, माननीय लेखा सदस्य के समक्ष
BEFORE SHRI MAHAVIR SINGH, HON'BLE VICE PRESIDENT AND
SHRI G. MANJUNATHA, HON'BLE ACCOUNTANT MEMBER

आयकर अपील सं./ITA No.2820/Chny/2019

निर्धारण वर्ष /Assessment Year: 2014-15

M/s.Cognizant Technology-
Solutions India Pvt. Ltd.,
New No.165, Old No.110,
Menon Eternity Building,
6th Floor, St.Mary's Road,
Alwarpet, Chennai-600 018.
[PAN:AAACD 3312 M]

(अपीलार्थी /Appellant)

अपीलार्थी की ओर से/ Appellant by

प्रत्यर्थी की ओर से /Respondent by

सुनवाई की तारीख /Date of Hearing

घोषणा की तारीख /Date of Pronouncement

v. The Commissioner of Income
Tax,
Large Taxpayer Unit,
7th floor, Wanaparthy Block,
Chennai-600 034.

(प्रत्यर्थी /Respondent)

Mr.Sh.Ajay Vohra, Sr.Advocate
for Mr.N.V.Balaji, Adv. &
Mr.N.V. Narayanan, Adv.

Mr.Ann L. Kapthuama, CIT

01.04.2022

29.06.2022

CORRIGENDUM

In the Tribunal's order dated 29th June, 2022, in ITA No.2820/Chny/2019 the '**Respondent's**' name mentioned in the cause title is to be read as "**The Commissioner of Income Tax, Large Taxpayer Unit, 7th floor, Wanaparthy Block, Chennai-600 034**", instead of Deputy Commissioner of Income Tax, LTU-1, Chennai.

Sd/-
(महावीर सिंह)
(MAHAVIR SINGH)
उपाध्यक्ष /VICE PRESIDENT

Sd/-
(जी. मंजूनाथा)
(G. MANJUNATHA)
लेखा सदस्य /ACCOUNTANT MEMBER

चेन्नई/Chennai,

दिनांक/Dated: 13th July, 2022.

TLN

आदेश की प्रतिलिपि अग्रेषित /Copy to:

1. अपीलार्थी /Appellant

2. प्रत्यर्थी /Respondent

3. आयकर आयुक्त (अपील) /CIT(A)

4. आयकर आयुक्त /CIT

5. विभागीय प्रतिनिधि /DR

6. गार्डफाईल /GF